

# THE HIGH COURT OF ORISSA, CUTTACK

## OFFICE ORDER

*Dated, the 5<sup>th</sup> June, 2021*

*(In continuation and partial modification of Office Order dated 4<sup>th</sup> June, 2021)*

It has come to the notice of the Hon'ble Court that the COVID positivity rate among the employees of the Court is still on rise. Therefore, in continuation and partial modification of the Office Order dated 4<sup>th</sup> June, 2021, it is hereby further notified for information of all concerned that -

1. Cases will be listed irrespective of the defects. However, the concerned Advocates shall be allowed to come to the Court, subject to prior intimation to the Deputy Registrar (Judicial), for removal of defects only in those cases where specific directions are passed by the Court for such removal.
2. In order to ensure proper sanitization of the files and for safety, the cases filed through Drop Box shall be registered one day after the date of filing.

It is made clear that save and except the above modifications, the rest of the instructions issued vide Office Order dated 4<sup>th</sup> June, 2021 shall remain in force.

All concerned are requested to cooperate with the said arrangements made with a view to containing the spread of COVID-19.

**BY ORDER**

*SM 5/6/2021*  
**REGISTRAR (JUDICIAL)**

**Memo No.** 6591 (150) / Dtd.05.06.2021

**Copy forwarded to:-**

1. All Officers of the Court
2. The Addl. Registrar –cum-Principal Secretary to Hon'ble the Chief Justice
3. All Sr. Secretaries/Secretaries to the Hon'ble Judges of the Court
4. All Superintendents of the Court
5. The Technical Director, NIC, Orissa High Court to upload in the website of the Court
6. The Medical Officers of the Court

7. Notice Board

for information and necessary action.

  
5.6.21

**SPECIAL OFFICER (SPL. CELL)**

**Memo No. 6592(70) / Dtd.05.06.2021**

**Copy forwarded to the -**

3. Secretary General, Supreme Court of India, New Delhi
4. Registrar General, All High Courts
5. Chief Secretary to Govt. of Odisha, Bhubaneswar
6. Advocate General, Odisha, Cuttack
7. Principal Secretary to Govt. of Odisha, Home Department, Bhubaneswar
8. Principal Secretary to Govt. of Odisha, Finance Department, Bhubaneswar
9. Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar
10. Principal Secretary to Govt. of Odisha, Health & Family Welfare Department, Bhubaneswar
11. Director, Odisha Judicial Academy, Cuttack
12. Member-Secretary, Odisha State Legal Services Authority, Cuttack
13. District & Sessions Judges.....(All) of the State
14. President, Orissa High Court Bar Association, Cuttack
15. Commissioner of Police, Police Commissionerate, Bhubaneswar
16. Deputy Commissioner of Police, Cuttack

for information and necessary action.

  
5.6.21

**SPECIAL OFFICER (SPL. CELL)**

**Memo No. 6593(8) / Dtd. 05.06.2021**

**Copy forwarded to:-**

1. The Presiding Officer, Industrial Tribunal, Bhubaneswar / Rourkela
2. The Presiding Officer, Cooperative Tribunal, Bhubaneswar
3. The Presiding Officer, State Education Tribunal, Bhubaneswar
4. The Chairman, Sales Tax Tribunal, Cuttack
5. The Member, 2<sup>nd</sup> MACT, Cuttack / Sambalpur / Berhampur

for information and necessary action.

  
5.6.21

**SPECIAL OFFICER (SPL. CELL)**